

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4117

ANSWERED ON:15.12.2009

IMPLEMENTATION OF PYKKA

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether a Centrally Sponsored Scheme "Panchayat Yuva Krida Aur Khel Abhiyan(PYKKA)" is under implementation for promotion of sports in rural areas;
- (b) if so, the details thereof;
- (c) the details of funds/grants-in-aid sanctioned against proposals received, State-wise during the last one year and the current year; and
- (d) the achievement of the scheme, since its launch?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d) Yes, Madam. Government of India introduced a centrally sponsored scheme entitled "Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)" in 2008-09 for creation and maintenance of basic sports infrastructure in all village and block panchayats and for conducting annual competitions at blocks, districts, states and national level across the country. The XIth Five Year Plan outlay for this scheme is Rs.1500 crore. The scheme envisage to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10% (and the coverage will be 20% in the case of Border districts in special category states and North Eastern States). The scheme is implemented through the state governments/ UTs. administrations.

The following pattern of assistance has been adopted under the Scheme:

S.N	Component	Village	Block	Panchayat
o.				panchayat

1	One-time Capital Grant	Rs.1 lakh	Rs.5 lakh	
	(75:25 basis between centre and state governments; 90:10 basis in the case of special category States / North Eastern States			
	100% central grant			

2	Annual Acquisition Grant	Rs.10,000/-	Rs.20,000/-	
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3	Annual Operational Grant	Rs.12,000/-	Rs.24,000/-	
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4	Annual Competition Grant			
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a	Block Level Competition	Rs.50,000/-		
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b District Level Competition Rs. 3 lakh (It include Rs.1 lakh for inter-school competition)

c State Level Competition Rs.10 lakh for State
Rs.5 lakh for Union Territory

d National Level Competition Rs.70 lakh (Rs. 3.5 lakh per disciplines for 20 disciplines)
to host state

5. Prize money for winners in the block and district level competitions

(a) Block level competition Rs.25,000/-, Rs.15,000/- and Rs.5,000/- prize money for village panchayats securing first three positions;

(b) District level Competition Rs.50,000/-, Rs.30,000/- and Rs.10,000/- for block Panchayat securing first three positions

6. North East Sports As per admissible grant.
festival/games

Allocation of funds under PYKKA for 2008-09 and 2009-10 was Rs.92 crore and Rs.160 crore respectively. State-wise sanction/release of funds under PYKKA scheme during 2008-09 and 2009-10 is given under:

(Rs. In crore)

S. No.	Name of State	No. of Panchayats approved	No. of Village Panchayat approved	Total Funds released
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2008-09	2009-10	2008-09	2009-10	2008-09	2009-10
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1.	Andhra Pradesh	2190	113	25.98	12.99#	12.99##
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2.	A & N Islands	19			01	0.23
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3.	Assam		333	22	4.81	3.85#
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4.	Bihar		847	53	10.44	5.22#
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5.	Chhattisgarh		982	14	10.11	5.05#
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6. Goa	19	4	0.35	0.18#		
7. Gujarat	1369	22	14.20	7.10#		
8. Haryana	619	12	6.51	3.26#		
9. Himachal Pradesh	324	8	4.02	2.01#	2.01##	
10. Jammu & Kashmir	413	14	5.32	2.66#		
11. Jharkhand	403	21	4.79			
12. Kerala	100	15	1.60	0.80#		
13. Karnataka	565	18	6.22			
14. Madhya Pradesh	2304	31	23.65	11.82#		
15. Meghalaya	83	8	2.08			
16. Maharashtra	2689	35	27.55	8.91#	4.86#	
17. Manipur	79	4	1.08	0.87#		
18. Mizoram	82	164	3	5	1.07	2.08 0.85#
19. Nagaland	110	5	1.48	1.18#		
20. Orissa	623	31	7.34	3.67#	3.67#	
21. Punjab	1233	14	12.55	6.27#	6.28#	
22. Rajasthan	869	24	9.43	3.71#	1.01##	
23. Sikkim	16	10	0.67	0.54#	0.14##	
24. Tamil Nadu	1261	38	13.82	5.00#	1.91#	
25. Tripura	104	4	1.36	1.09#		
26. Uttar Pradesh	5203	82	53.91	10.00#	16.96#	

27. Uttrakhand	750	10	8.89	3.00#	1.45#
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28. West Bengal	335	33	4.63	2.32#	
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Total	22,854	1234	601	53	250.77	14.64	83.85	69.78
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S. No	Name of State	No. of Village Panchayats approved	No. of Block Panchayats approved	No. of approved	Total Amount approved	Funds released
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2008-09	2009-10	2008-09	2008-09	2008-09	2008-09	2008-09	2009-10
10							

Annual Competition

29. Grants released to SAI to conduct Annual competitions	8.15	30		
Grand Total	250.77	92.00	99.78	

# First instalment	## Second Instalment
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